

National Company Law Tribunal

Allahabad Bench

CP No. 64/ND/2013

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.07.2018

NAME OF THE COMPANY: Mr. Rakesh Mahajan & Ors V/s M/s B.D. Mahajan & Sons Pvt Ltd & Ors

SECTION OF THE COMPANIES ACT: 397/398

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

CP NO. 64/ND/2013

Sh. S.D. Sudhi, Advocate for the petitioner and Sh. Zain Abbas, Advocate for the respondent, is present.

In this case retired justice Sh. V.P. Singh has been appointed as mediator, his report is awaited. Reminder may be issued for submission of report.

List the matter on 14th September 2018, for argument.

Dated: 30.07.2018

**SAROJ RAJWARE,
MEMBER (T)**

**V.P. SINGH,
MEMBER (J)**

*Typed by:
Md. Zaid
(Stenographer)*